

fixed. The recovery position is reviewed by Chairman and Managing Director and also by the Board of Directors on regular basis.

Status of Tourism as a Industry

1665. DR. T. SUBBARAMI REDDY : Will the Minister of TOURISM be pleased to state:

(a) whether the Tourism Industry have requested the Union Government to grant industry status to this sector and bring it on par with the exporters by extending incentives to travel business units;

(b) if so, whether the Government are considering to take necessary steps in this regard;

(c) if so, the details thereof; and

(d) the time by which final decision in this regard is likely to be taken?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : (a) Yes, Sir.

(b) to (d) It has not been possible to grant industry status to tourism by amending IDR Act as there is no manufacture or production of any of the articles mentioned in the First Schedule of the Act.

Infrastructures Development of Kutch for Tourism

1666. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of TOURISM be pleased to state:

(a) whether Gujarat Government has submitted proposals for infrastructures development of Kutch District for promotion of tourism;

(b) if so, whether the Mandavi an unknown destination unexplored sea beach is an ideal place for youth tourists for sea border and infrastructure facilities;

(c) if so, whether the Government have gone through the Study Report submitted by the Gujarat Government in this regard; and

(d) if so, the time by which the projects are likely to be sanctioned?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : During the year 1997-98, the Govt. of Gujarat submitted proposals for providing tourist facilities at Dholavira and for the construction of a Tourist Reception Centre at Bhuj in Kutch District. Both these projects have been sanctioned.

(b) and (c) The Tourism Master Plan prepared by

the Gujarat Government has identified Mandavi as a beautiful beach for development.

(d) The Master Plan has to be implemented by the State Government. The Ministry of Tourism provides financial assistance on the basis of specific project proposals and availability of funds.

Disposal Land of NTC Mills

1667. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of TEXTILES be pleased to state:

(a) whether Government have disposed of any land belonging to any NTC Mills as part of the revival/modernisation of these mills;

(b) if so, the details thereof, State-wise?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) (a) No, Sir.

(b) Does not arise.

12.00 hrs

PAPERS LAID ON THE TABLE

Annual Report and Review by the Government of the working of the Central Footwear Training Institute, Agra and National Productivity Council India, New Delhi etc.

[English]

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : Sir, I beg to lay on the Table:-

- (1) (i) A copy of Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Chennai, for the year 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English Versions) regarding Review by the Government of the working of the Central Footwear Training Institute, Chennai, for the year 1996-97.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Agra, for the year 1996-97 alongwith Audited Accounts.

[Placed in Library. See No. LT 398/98]

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Footwear